IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (S.J.) No. 84 of 2020

…

Ejaj Ansari .... Appellant

-V e r s u s-

1.The State of Jharkhand.
2.Sima Oraon. ..... Respondents

…

Coram: HON'BLE MR. JUSTICE AMITAV K. GUPTA

…

For the Appellant : Mr. Altamash Khan, Advocate.
For the State : Mr. Abhay Kumar Tiwari, APP.

…

03/07.07.2020

1. Learned counsel for the appellant and learned A.P.P. are present.

2. Office to call for the status report of SC/ST case No. 05 of 2019, pending in the court of Additional Sessions Judge, 1st, Lohardaga and list this case on 04.08.2020.

(AMITAV K. GUPTA, J.)

APK